

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5183
ANSWERED ON:29.04.2005
SMUGGLING OF CFC GASES
Veerendra Kumar Shri M.P.

Will the Minister of FINANCE be pleased to state:

(a) whether the banned of Chloro-Flouro-Carbons (CFC) are being smuggled into country from Nepal, Bangladesh, Tibet and Myanmar through North-Eastern borders as reported in the daily The Hindu, dated March 21, 2005;

(b) if so, the details thereof ; and

(c) the steps taken/proposed to be taken by the Government to dispose of confiscated CFC gas, which has piled up in large quantity over the years?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI. S. S. PALANIMANICKAM)

(a)&(b) Sir, instances of smuggling of CFCs have come to light and seizure cases of smuggled CFCs have been effected. The details of CFCs seized are as under:

Year.	No. of cases of seizure of CFC gases booked. of Rs.)	Quantity of CFC gases seized (in Kgs.) disposal as on	Value of CFC gases seized (in lakhs)	Quantity and value of CFC gases pending
2002-2003	47	27511.10	62.34	-
2003-2004	110	30236.00	82.60	-
2004-2005	262 Rs. 66.84 lakhs.	49825.36	128.76	25785.80 Kgs.

(c) Ministry of Finance, Department of Revenue, CBEC have issued guidelines dated 26.12.2001 for effecting disposal of the seized/ confiscated CFC gases. Disposals are regularly being effected as would be seen from the table above. Ministry has directed all Customs field formations to effect expeditious disposal of all seized/confiscated goods including CFC gases.